

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2466
ANSWERED ON 3RD AUGUST, 2023**

ROADS UNDER CRIF

2466. SHRIMATI PRATIBHA SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has received DPRs for five roads and bridges for approval under Central Road and Infrastructure Fund (CRIF) scheme from the State Government of Himachal Pradesh between December, 2022 to June, 2023;

(b) if so, the details thereof and the action taken or likely to be taken in this regard; and

(c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) Detailed Project Report (DPR) of four roads and three bridges were received under Central Road and Infrastructure Fund (CRIF) scheme from the State Government of Himachal Pradesh between December, 2022 to June, 2023.

(b) and (c) As per CRIF guidelines, State/ Union Territory (UT) Government identifies and prioritises the projects as per CRIF guidelines and furnishes to the Central Government. Ministry approves the list of projects to be taken up under CRIF based on prioritized list of State/ Union Territory (UT) Government and availability of funds. Out of proposals of four roads and three bridges received under CRIF scheme from the State Government of Himachal Pradesh during the above period, two road proposals with total length of 38.04 km amounting to Rs. 101.82 crore were approved.
